

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 402

IA/288/ND/2023 in Appeal No. 632/252/ND/2018

IN THE MATTER OF:

Ghaziabad Engineering Co. Ltd. ...

Applicant

Versus

ROC & Another ...

Respondent

Under Section 252 of the Companies Act, 2013.

Order delivered on 14.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant : Mr. Simran Mehta, Mr. Amit Seth, Adv.

For the Respondent : Mr. Amit Dhall, Adv.

ORDER

List this matter on 20.02.2024 along with CP/1176/ND/2016.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)